

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.07.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 864 of 2020	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Gaurav Sarkar Avishek Guha-R1 Sneh Maheswari-R2 & R3
2.	Comp. App. (AT) No. 141 of 2020	Shibankur Roychowdhury & Anr. Vs. Pralayankur RoyChowdhury & Ors. With	Gaurav Bahl	Kunal Mimani-R6
3.	Comp. App. (AT) No. 132 of 2020	Biplabankur Roychowdhury & Anr. Vs. Pralayankur Roychowdhury & Ors. With	Aseem Chaturvedi	Vikrant Pachnanda-R1 Debanjan Mandal-R2 Tridib Bose-R4 & R7 Dinesh Agnani-R5 & R8
4.	Comp. App (AT) No. 123 of 2020	Ratnankur Roychowdhury & Anr. Vs. Prayankur Roychowdhury & Ors.	Ashutosh Gupta	Shaunak Mitra Vikrant Pachnanda-R1 Wamika Trehan-R4 & R7 Dinesh Agnani-R5 &8

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar